

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

STARRED QUESTION NO:27  
ANSWERED ON:23.02.2011  
CORRUPTION/ETHICS IN GOVERNANCE .  
Chaudhary Shri Jayant; Joshi Shri Pralhad Venkatesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the second Administrative Reforms Commission (ARC) in its fourth report had dealt with the issue of corruption/ethics in governance;
- (b) if so, the details thereof;
- (c) the major recommendations made by the Commission;
- (d) whether these recommendations have been accepted by the Government; and
- (e) if so, the details thereof and the status of their implementation?

**Answer**

Minister of State in the Ministry of Parliamentary Affairs; Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office . (SHRI V. NARAYANASAMY)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 27 FOR 23.02.2011 REGARDING 'CORRUPTION / ETHICS IN GOVERNANCE'

(a) to (e) : The 4th Report of the Second Administrative Reforms Commission (ARC) titled "Ethics in Governance" contains a total of 134 recommendations out of which 85 recommendations were accepted, 28 recommendations were not accepted, 3 recommendations were deferred and 18 recommendations were referred to other fora. The major recommendations of the 4th Report of the 2nd ARC are given at Annexure – A (Page 1-2). The status of implementation of the recommendations is given at Annexure – B (Page 3-87).